

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR MR. SANJAY PARIHAR

IA 16298/2016, in Criminal Appeal No(s). 1742-1743/2017

INDRAJIT MALLAH

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH HOME DEPARTMENT SPECIAL SECRETARY TO
GOVERNMENT OF UTTAR PRADESH

Respondent(s)

(FOR ON IA 16298-99/2016-Application for juvenility)

Date : 23-02-2018 These matters were called on for hearing today.

For Appellant(s) Ms.Anvita Aparajita,Adv.
 Mr. Krishna Pal Singh, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Service is complete on the sole respondent, but no one has entered appearance.

Await original records. Reminder be sent.

List the matter again on 17.04.2018.

SANJAY PARIHAR
Registrar

SB